

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.05.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 295/16	TP 135/17	Admission	433(e)	McNally Sayaji Engineering Ltd., Vs Scorpio Engineering Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SHIVA HATTI FOR MANEESHA KONGOVI 9986936553 For: V [Signature]	RESPONDENT	[Signature] for MANEESHA KONGOVI

Counsel for petitioner is present. Counsel for respondent is present. Counsel for respondent has filed a memo along with copy of the Hon'ble High Court granting interim stay from further proceedings in the matter. List it on 19.06.2017.

[Signature]  
Member(J)

[Signature]  
Member(T)